

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 4180-4181/2020

[Arising out of impugned final judgment and order dated 23-04-2019 in SA No. 610/2017 11-11-2019 in CMRA No. 10/2019 passed by the High Court of Judicature at Allahabad]

BADRI NARAIN SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 19263/2020 - EXEMPTION FROM FILING O.T.
IA No. 19262/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 17-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) :Mr. Amit Anand Tiwari, Sr. Adv.
Ms. Madhu Sharan, Adv.
Mr. Somesh Chandra Jha, AOR
Mr. Akash Kishore, Adv.

For Respondent(s) :Ms. Preeti Goel, Adv.
Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

Mr. Gp. Capt. Karan Singh Bhati, AOR
Ms. Saumya Singh Bhati, Adv.
Mr. Shiv Autar Singh Sengar, Adv.
Mr. Yogeshwar Krishna Purohit, Adv.
Ms. Anjali Saxena, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Leave granted.
2. List for hearing on 08.05.2025.

(RAJNI MUKHI)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)